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Title: Introduction of the Constitution (Amendment) Bill, 2015>(Substitution of new Article for Article 130).

SHRI B. VINOD KUMAR (KARIMNAGAR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY SPEAKER: The question is:

" That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI B. VINOD KUMAR : I introduce the Bill.

15.36 hours